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C.P(C) 23/91

Serial No. of Order	Date of Order	Order with Signature
23	18 $\frac{5}{93}$	Call on 27.4.93 for fixing a date of hearing along with OA 257/91. Vice-Chairman.
24	27.4.93	Call on 14.5.93 for fixing a date of hearing. Vice-Chairman.
25	14 $\frac{5}{93}$	Call on 23/6/93 for fixing a date of hearing along with OA 257/91. Vice-Chairman.
26	23.6.93	This case is fixed to 21.7.93 for hearing along with OA 257/91. Vice-Chairman.
27	21.7.93	Call on 27.8.93 for hearing along with OA 257/91. Vice-Chairman.
28	27.8.93	In per order dated 27.8.93 passed in OA no. 257/91. Vice-Chairman.
29	27.1.97	Shri D.K.Panda, on behalf of Shri Ganeswar Rath submits that this brief has been withdrawn from Mr. Rath and therefore the name(s) of Mr. G. Rath and his associates be deleted from the record. Prayer allowed. MEMBER (ADMINISTRATIVE) MEMBER (JUDICIAL)